IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P.01/2017

IN THE MATTER OF:

Tractors India Pvt. Ltd.

... Applicant/petitioner

Vs.

Varaha Infra Ltd. & Anr.

... Respondents

Order under Section 433(e) & (f), 434 of the Companies Act

Order delivered on 07.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner:

Mr. Raja Chatterjee, Mr. Adeel Ahmed,

Advocates

For the Respondent

Mr. Sumit R. Sharma, Advocate

ORDER

No rejoinder has been filed in pursuance of the last order.

List the matter for arguments on 8th September, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

07.09.2017 V. Sethi